

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 816/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES: M/s. Indira Investments Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Adv. Marshal

Damania

For India Law

Adv for the

Applicant Company

MDamania
14/9/17

ORDER

CSP 811/230-232/NCLT/MB/MAH/2017
CSP 812/230-232/NCLT/MB/MAH/2017
CSP 813/230-232/NCLT/MB/MAH/2017
CSP 814/230-232/NCLT/MB/MAH/2017
CSP 815/230-232/NCLT/MB/MAH/2017
CSP 816/230-232/NCLT/MB/MAH/2017
CSP 817/230-232/NCLT/MB/MAH/2017
CSP 818/230-232/NCLT/MB/MAH/2017
CSP 819/230-232/NCLT/MB/MAH/2017
CSP 820/230-232/NCLT/MB/MAH/2017

The Company Petitions admitted. List this matter on 21.9.2017

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)